

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4145  
ANSWERED ON:25.08.2004  
MAINTENANCE OF NATIONAL HIGHWAYS  
Murmu Shri Rupchand

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the PWD maintains the National Highways passing through the States on the basis of funds provided by the Union Government ;
- (b) if so, whether the fund flow is irregular and inadequate ;
- (c) if so, whether the National Highways passing through West Bengal and used as a transit route for vehicular and truck traffic from the West to East require more funds on regular basis ; and
- (d) if so, the manner in which the Government proposes to improve the funds flow for West Bengal ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H.MUNIYAPPA)

- (a) National Highways are entrusted to the State Governments, Border Roads Organisation (BRO) and National Highways Authority of India (NHA) for development and maintenance. The State PWDs are responsible only for maintenance of the National Highways entrusted to State Governments. Funds for development and maintenance of National Highways are provided by Union Government.
- (b) Funds flow for National Highways is not irregular but the funds available are less than the requirement.
- (c) & (d) The requirement of funds for development and maintenance of National Highways of West Bengal is more than the available funds. The increase in flow of funds to West Bengal will depend upon increase in allocation of funds to this Ministry for National Highway works and utilisation of funds by the State Government.